

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 193 -2020

M. Ashraf Nagarwala **Petitioner****V e r s u s****Margao Municipal Council & others.** **Respondents**

Adv. Mr. A. D. Bhole for the Petitioner.

Adv. Mr. C. A. Coutinho for the Respondent no.1.

Mr. Nitin Sardesai, Senior Advocate with Adv. Mr. G. Panandikar for Respondent nos.2 and 3.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 21st October, 2020.****ORDER:**

By consent, post the matter on 23/10/2020.

DAMA SESHADRI NAIDU, J.

AP/-